Annexure-3

Name of the corporate debtor: RKS Home Solutions Marketing and Consultancy Private Limited Order dated 10/11/2023 Date of commencement of CIRP: 10-11-2023.; List of creditors as on: 01-01-2024

~~~	(Amount in ₹)													
SI.	Name of creditor	Details of cla		Details of claim admitted						Amount of		Amount		Remarks,
No.		Date of	Amount claimed	Amount of claim	Nature	Amount	Amount	Whether	% of	contingent	any mutual	of claim	under verification	if any
		receipt		admitted	of claim	covered by	covered by	related	voting	claim	dues, that	not		
						security	guarantee	party?	share in		may be set	admitted		
						interest			CoC		off			
														Provisiona
1	Indian Bank	30-11-2023	45,24,687.00	45,24,687.00	Loan	45,24,687.00	-	No	100.00	-	-	-	-	lly
2										-	-	-	-	
3										-	-	-	-	
4										-	-	-	-	
5										-	-	-	-	
6										-	-	-	-	
7										-	-	-		
			_											
			-	-					-	-	-	-	-	
			45,24,687.00	45,24,687.00		45,24,687.00	-		100.00	-	-	-	-	

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)